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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No.392/2003
O.A. No.2040/2003

New Delhi, this the 19th day of November, 2003

HON'BLE SHRI V.K.MAJOTRA, VICE CHAIRMAN (A)
HON'BLE SHRI BHARAT BHUSHAN, MEMBER (J)

Smt. Krishna Devi
W/o Late Sh. Om Prakash
R/o J 447-A Sangam Vihar,
New Delhi - 67.

(By Advocate: Sh. M.K.Bhardwaj) ...Petitioner

Versus

Union of India
Through

1. K.N. Khanna
Secretary
Ministry of Urban Development
Nirman Bhawan,
New Delhi.
2. K.N. Aggarwal
The Director General
CPWD, Nirman Bhawan,
New Delhi.
3. Shri Ranvir Singh
Superintendent Engineer
CPWD, New Delhi.
4. Sh. Mool Chand Gupta
Executive Engineer,
Construction Division No.3,
CPWD, New Delhi.

...Respondents

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman(A)

Heard learned counsel for the petitioner.

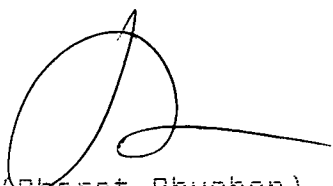
OA-2040/2003 was disposed of by this Tribunal
vide order dated 22.08.2003 requiring the respondents
to pass a reasoned and speaking order on the
representation of the petitioner for compassionate
appointment within a period of two months from the

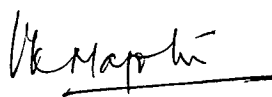
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date of receipt of a copy of that order. Learned counsel drew our attention to Annexure A-3 dated 3.9.2003 indicating that aforesaid order was received by the respondents on 29.8.2003 and that the Executive Engineer had forwarded the request to the Superintendent Engineer to pass a reasoned and speaking order in compliance of this Tribunal's directions.

In view of the fact that not much delay has been caused by the respondents in complying with the Tribunal's directions, it would be appropriate in the interest of justice, to allow one month's time from the date of this order to the respondents to pass a reasoned and speaking order as directed vide order dated 22.8.2003, failing which a strict view in the matter will be taken.

CP disposed of.


(Bharat Bhushan)
Member (J)


(V.K. Majotra)
Vice Chairman(A)